

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1030  
ANSWERED ON:11.12.2013  
RESERVATION IN PROPORTION TO POPULATION  
Rawat Shri Ashok Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has taken or proposes to take steps for making reservation in Government jobs in the ratio of the percentage of the population of SCs/STs by taking the census for the year 2010 as the basis;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): No, Madam.
- (b): Does not arise, in view of reply given to part (a) above.
- (c): As per decision of the Supreme Court, total reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes cannot exceed the limit of 50%.